

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs
(Establishment Section) Civil Secretariat,
Srinagar/Jammu

Subject: Confirmation/ regularization of officers in the Jammu and Kashmir Legal (Gazetted) Service.

Reference : J&K Public Service Commission's No. PSC/DPS/16/2025-05(C.No.7655407) dated 04.07.2025

Government Order No. **8258**-JK(LD) of 2025
Dated 15 -07-2025

As recommended by Jammu and Kashmir Public Service Commission /Departmental Promotion Committee, sanction is hereby accorded to the confirmation/ regularization of the following Associate Law Officers (District Cadre) as Assistant Legal Remembrancers in the Jammu and Kashmir Legal (Gazetted) Service in the Pay Level- 8 (47600-151100) on regular basis from the dates shown against each:-

S.No.	Name of the officer S/ Shri	Date of confirmation/ regularization
1	Zahoor Ahmad Wani	02.03.2024
2	Mir Mudasir	02.03.2024
3	Farooq Ahmad Bhat	02.03.2024
4	Nuzhat Wani	02.03.2024
5	Anwar Ali Sofi	02.03.2024
6	Eshan Mahajan	02.03.2024
7	Aijaz Ahmad Monga	02.03.2024
8	Muddasar Hassan Choudhary	02.03.2024
9	Rajinder Singh Wazir	02.03.2024
10	Neha Singh	02.03.2024
11	Shabir Ahmad Dar	02.03.2024
12	Sheikh Zulfkar Sheeraz	02.03.2024
13	Nadir Ali	02.03.2024
14	Abdul Majid Kelam	02.03.2024
15	Mohd Shafeeq	02.03.2024
16	Roopali Sharma	02.03.2024
17	Saima Khursheed	02.03.2024
18	Balvinder Singh	02.03.2024
19	Aeraz Mushtaq Laway	02.03.2024

The Officers upon their promotion shall continue at their present place of posting till further orders.

The Order shall be subject to the outcome of writ petition/ O.A, if any, pending before any Court of Law/ Tribunal.

By Order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government.
Dated. 15 .07.2025

No. LAW-Estt/40/2025-10

Copy to the:

1. Principal Secretary to Government, DMRRR Department.
2. Commissioner Secretary to Government, General Administration Department.

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3. Secretary to Government, ARI and Trainings Department.
4. Secretary to Government, Tribal Affairs Department.
5. Deputy Commissioner, Jammu.
6. Director Finance, Department of Law, Justice and Parliamentary Affairs.
7. Principal Government Medical College, Srinagar.
8. Secretary, J&K Public Service Commission Srinagar/Jammu.
9. Secretary, J&K Services Selection Board Srinagar/Jammu.
10. Director Litigation, Jammu/ Kashmir.
11. Managing Director, JPDCL/KPDCL, Jammu/ Kashmir.
12. Directorate of Handicraft and Handloom, Kashmir.
13. Director Rural Development, Kashmir.
14. Directorate of Tourism, Kashmir.
15. Chairperson, Joint Electricity Regulatory Commission.
16. Chief Engineer, Public Works Department Jammu.
17. Private Secretary to Hon'ble Chief Minister, J&K for information of the Hon'ble Chief Minister.
18. Private Secretary to Secretary to Government, Department of Law, Justice and PA for information of the Secretary.
19. Concerned officers for information.
20. Incharge Website, Department of Law, Justice and PA.
21. Government Order file
22. Concerned file.

Reyaz Ali Bhat
15.07.25

(Reyaz Ali Bhat)
Assistant Legal Remembrancer